

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 101/2020
PS Khajuri Khas
State Vs. Umar Khalid**

14.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of
applicant for placing on record material facts and
seeking directions.**

**Present: Mr. Manoj Chaudhary, Ld. SPP for State.
Mr. Trideep Pais and Ms. Rakshanda Deka, Ld.
Counsel for applicant.
IO/Inspector Sunil Kumar.**

Part arguments on application heard.

**Ld. Counsel for applicant seeks time to furnish
clarification on the questions put by this court.**

**At request, be listed for further arguments on
23.12.2020 at 12.00 Noon.**

Order be uploaded on the server.

**DINESH
KUMAR**

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CMM/NE/KKD/DELHI/14.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR No. 247/2016
PS Karawal Nagar
State Vs. Amit Kumar**

14.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of
applicant for release of RC.**

Present: Mr. S.K. Rana, Ld. Counsel for applicant.

At request, be listed on 17.12.2020.

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CMM/NE/KKD/DELHI/14.12.2020